

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL CASE MCOC	100008/2006	The State of Maharashtra Vs Suresh Shamrao Shinde 9	SPP Mr. P.D. Gharat Anand Gita
2	SPL CASE MCOC	100007/2007	State of Maharashtra Vs Vinod Asrani	Adv. Yogesh Dandekar, Adv. Joshi, Adv. Laxmeshwar
<u>ARGUMENTS</u>				
3	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
<u>HEARING</u>				
4	MISC APPLN MCOC	100737/2020	State through CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and Others	PP
5	MISC APPLN MCOC	100739/2020	State through CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and others	PP
<u>CHARGE</u>				
6	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDHIQUE.	PP
<u>COMPLIANCE</u>				
7	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare

Sub Matter: SPL CASE MCOC/0100011/2010

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100005/2009)				
<u>STEPS</u>				
9	SPL CASE MCOC	100003/2014	The State Tilak Nagar Police Station Vs Pradeep Madgaonkar @ Bandya Mama	
